

OA.No.170/00264/2017/CAT/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00264/2017

DATED THIS THE 25<sup>TH</sup> DAY OF JUNE, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Dr. V. Ravindra,  
S/o Late V. Panduranga Rao,  
Aged about 59 years,  
Working as Principal Scientist,  
Division of Plant Physiology and  
Bio Chemistry,  
Indian Institute of Horticultural  
Research (IIHR), Hesarghatta,  
Bangalore – 560 089

...Applicant

(By Advocate M/s Subba Rao & Co.)

Vs.

1. The Union of India,  
Rep. by its Secretary,  
Indian Council of Agriculture and  
Farmers' Welfare,  
Krushi Bhavan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.

2. Indian Council of Agricultural  
Research (ICAR),  
Represented by its Director General,  
Krushi Bhavan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.

3. Indian Institute of Horticultural  
Research (IIHR),  
Rep. by its Director,  
Hesarghatta Lake P.O,  
Bangalore – 560 089

....Respondents  
(By Shri V.N. Holla, Senior Panel Counsel for Respondent No. 1 and

Shri B.A. Chandrashekar, Counsel for Respondent No. 2 & 3)

### O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Apparently the respondents by themselves have issued an order F.No.  
7(14)/2016-Per.I dated 11.06.2018 cancelling the transfer order of the applicant.  
Therefore the OA does not survive anymore.

2. The OA is dismissed as infructuous. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00264/2017**

Annexure A1 Copy of the order dated 12.09.1995

Annexure A2 Copy of the agenda Note and its enclosures

Annexure A3 Copy of the communication dated 08.05.2017

Annexure A4 Copy of the representation dated 12.05.2017

Annexure A5 Copy of the office order dated 20.05.2017

Annexure A6 Copy of the Project Proposal

Annexure A7 Copy of the annual report of strategic research

Annexure A8 Copy of the transfer policy dated 20.02.2017

**Annexures with reply statement:**

Annexure R1 Copy of the Rules and Bye-laws of the Indian Council of Agricultural Research Society

**Annexures with Rejoinder**

Annexure A9 Copy of the synopsis of the scientists in position at IIHR, Bengaluru in the discipline of Plant Physiology as on 01.11.1995

Annexure A10 Copy of the list of entry level scientists

Annexure A11 Copy of the letter issued by Respondent No. 2 to attend the interaction session on 04.10.2017 at NASC Complex, New Delhi.

**Annexures with MA No. 189/2018**

Annexure A12 Copy of the information downloaded from the ICAR Personal Management System regarding Current Transfer Cycle : 2018 Transfer

\* \* \* \* \*